

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST

Date : 29th November, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE K. RAMAKRISHNAN
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 200/2014 (M.A. No. 254/2018) (C.W.P. No. 3727/1985) WITH	M.C. Mehta Vs. Union of India & Ors.	Mr. M.C. Mehta, Advocate in person Ms. P.B. Singh, Advocate for R – 1 Mr. Rahul Verma, AAG with Dr. Bharti Reddy, Advocate for R-2 Mr. Raj Kumar, Advocate for R – 3 Mr. Abhishek Attrey, Advocate for R – 4 Mr. Pradeep Mishra, Advocate for R – 6 Mr. Raj Panjwani, Sr. Advocate Mr. Mukesh Verma, Advocate Mr. Kabir S. Bose, Advocate Mr. Vijay Bahadur Singh, Sr. Advocate along with Mr. Ranjit Rao, AAG for State of U.P Dr. Sandeep Singh, Advocate for State of UP Ms. Deep Shikha Bharti, Advocate for UP Mr. V. K. Shukla, Advocate for State of Madhya Pradesh Ms. Antima Bazaz, Advocate for AIDA UPSMA Mr. Sanjeev Ralli, Advocate for GNCTD/ DPCC Mr. A.R. Takkar, Advocate Mr. Parag Tripathi, Sr. Advocate Mr. Sanjay Upadhyay, Advocate Mr. B. V. Niren, Advocate for CGWA Mr. I. K. Kapila, Advocate Mr. Devashish Bharuka, Advocate Ms. Yogmaya Agnihotri, Advocate for CECB Mr. Raman Yadav, Advocate for UP Jal Nigam Mr. Jayesh Gaurav, Advocate for JSPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Advocate for State of Haryana Mr. A. K. Prasad, Advocate Mr. Rajul Shrivastav, Advocate for MPPCB

			<p>Mr. Rajiv Nanda, Advocate Mr. Vibhav Misra, Advocate Ms. Shagun, Advocate for WBPCB Ms. Priyanka Sinha Advocate for Jharkhand Mr. Rudreshwar Singh, Advocate for BSPCB Ms. Alpana Poddar, Advocate for CPCB Mr. U. K. Uniyal, AG for Uttarakhand Mr. Asheesh Jain, Mr. Ritwick Dutta & Mr. Rahul Chaudhary, Advocates Mr. Suraj Prakash Singh, Advocate for UPSMA Mr. Atul Batra, Advocate for Mother Dairy Ms. Neelam Rathore, Advocate Mr. Ajay Kumar Mishra, Sr. Advocate with Mr. Kumar Anurag Singh, Advocates Mr. Motish K. Singh, Advocate Mr. M. Z. Choudhary, Advocate Ms. Asha Nayyar Basu, Advocate Mr. S. Wasim A. Qadri, Advocate Mr. Amit Anand Tiwari, Advocate for State of UK Mr. Rashid Saeed, Advocate for CETP Ms. Diya Kapoor, Advocate Anunaya Mehta, Advocate Mr. S.A. Zaidi, Advocate Mrs. Rachna Gupta, Advocate Mr. Varun Thakur, Advocate for N.M.C.G. Mr. Om Prakash, Advocate for M/o Railways Mr. Raja Chatterjee, Advocate for State of WB Mr. R.N. Sharma, Advocate for Agra Nagar Nigam Mr. Rajesh Raina, Advocate Mr. Santosh Kumar, Advocate for UPSIDC Mr. Manoj Kumar, Advocate Mr. Ajay Marwah, Advocate for State of HP</p>
2.	<p>Original Application No. 668/2017 (Earlier M.A.No.923/2017 IN O. A. No. 200/2014)</p> <p>WITH</p>	<p>M. C. Mehta Vs. Union of India & Ors.</p>	<p>Inspection Report filed by Ms. Alpana Poddar, Advocate for CPCB</p>
3.	<p>M.A. No. 141/2016 & M.A. No. 337/2018 IN Original Application No. 10/2015</p> <p>WITH</p>	<p>Indian Council for Enviro-legal Action Vs. National Ganga River Basin Authority & Ors.</p>	<p>Mr. M. C. Mehta & Ms. Katyani, Advocates for Applicant</p> <p>Mr. Mukesh Verma, Advocate for R-5 Mr. P. B. Singh, Advocate for R-7 Mr. B. V. Niren, Advocate for CGWA Dr. Abhishek Atrey, Advocate for UUSDIP Mr. Vijay Hansaria, Sr. Advocate with Mr. Amit Anand Tiwari, Advocate for State of Uttarakhand Mr. Rajkumar, Advocate for CPCB Mr. Sanjeev Ralli, Advocate for DPCC Mr. Gaurav Dhingra, Advocate Mr. Pawan Upadhyay, Advocate for JITF Operators Mr. Attin Shankar Rastogi, Advocate for M Mr. Varun Thakur, Advocate for NMCG Mr. Tarun Gulati & Mr. Rahul Jain, Advocates</p>

4.	Original Application No. 390/2018 (Earlier O.A. No. 44/2017 (EZ)) WITH	Tribunal on its Own Motion (Suo Motu) Vs. State of Bihar & Ors.	
5.	Original Application No. 34/2018	Vikrant Tongad Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advocates for Applicant Mr. Satyalipsu Ray, Advocate for MoEF Mr. Varun Thakur, Advocate for NMCG Mr. A. K. Prashad, Advocate for CGSC Mr. Rahul Verma, AAG for Uttarakhand Mr. Rajkumar, Advocate for CPCB Mr. Mukesh Verma, Advocate for UKPCB Mr. Pradeep Mishra, Advocate Mr. V. K. Shukla, Advocate for R-10
FOR ADMISSION			
6.	Appeal No. 256/2018 (M.A. No. 1699/2018)	Haryana State Pollution Control Board & Ors. Vs. M/s Konica Polymers	Mr. Anil Grover, Addl. Advocate General, for State of Haryana
7.	Appeal No. 257/2018 (M.A. No. 1700/2018)	NCR Paper Mill Association Vs. Uttar Pradesh Pollution Control Board	Mr. Anubhav Anand Aron & Mr. Abhinav Anand, Advocates for Applicant
8.	Original Application No. 921/2018 (M.A. No. 1650/2018)	M/s Mahavir Brick Co. & Ors. Vs. Ministry of Environment and Forest & Ors.	Mr. Shekhar Kumar & Mr. Kanwarjit Singh, Advocates for Applicant
9.	Original Application No. 998/2018 (M.A. No. 1690/2018)	Mohd. Tahir Ansari Vs. Union of India & Ors.	Mr. Kunwar Arish Ali, Adv. for Applicant
10.	Original Application No. 1001/2018 (M.A. No. 1690/2018)	Ranbir Singh Saroha Vs. Union of India & Ors.	Mr. Ranbir Singh Saroha, Applicant in person
11.	Original Application No. 1003/2018	Jaya Prakash Dabral Vs. Prime Minister Gramin Sadak Yojana & Ors.	Mr. Jaya Prakash Dabral, Applicant in person
12.	Original Application No. 1004/2018 (M.A. No.1701/2018)	M/s. Tulsi Stone Crusher Vs. Uttar Pradesh Pollution Control Board	Mr. Bhaskar Singh, Advocate for Applicant
13.	Original Application No. 1013/2018 (M.A. No.1708/2018)	Paramveer Singh Vs. State of Uttar Pradesh & Ors.	Mr. Gaurav Kumar Bansal, Advocate for Applicant
14.	M.A. No. 1703/2018, M.A. No. 1704/2018, M.A. No. 1705/2018 & M.A. No. 1706/2018 IN Appeal No. 251/2018	Punjab Brick Kiln Owners Association (Regd.) Vs. State of Punjab & Ors.	Mr. Sandeep Mishra, Adv. for Applicant in M.As.
15.	M.A. No. 1707/2018 IN Appeal No. 234/2018	Charudatt Pandurang Koli & Ors. Vs. Maharashtra Pradesh Pollution Control Board & Ors.	Mr. Liz Mathew, Advocate for R-4

CASES AT SR. NO. 16 TO 18 WILL BE TAKEN-UP ON 03.01.2019 FOR HEARING			
16.	Appeal No. 68/2018 (M.A. No.702/2018 & M.A. No.703/2018)	Paryavaran Bachav Samiti Vs. M/s Ultratech Cement Limited & Ors.	Mr. Srivastava Naved & Mr. Parashar, Advs. for Applicant Mr. Narinder Pal Singh, Adv. Mr. Tushar Mehta, ASG with Mr. Parth Bhatt, Adv. for State of Gujarat Mr. A. K. Prasad, Adv. for Mines Mr. Divya Prakash Pande, Adv. for MoEF
17.	Original Application No. 546/2017 (M.A. No. 1702/2018)	Satyapal & Ors. Vs. Ministry of Environment and Forest and Climate Change & Ors.	Mr. Anurag Ojha, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Manish Kumar, Adv. for State of HP Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 6 & 8 Mr. Sanchar Anand, Adv.
18.	Original Application No. 326/2018	Shailesh Singh Vs. State of UP & Ors.	Ms. Preeti Singh, Adv. for Applicant Dr. Sandeep Singh, Adv. for R-1 Ms. Priyanka Swami, Adv. for Ghaziabad Nagar Nigam Mr. S. A. Zaidi, Adv. for R-2, 3 & 8 Mr. Zafar Ali, Adv. for R-5, 7 & 9 Mr. B. V. Niren, Adv. for R-13 Mr. Pradeep Mishra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB
CASES AT SR. NO. 19 TO 28 WILL BE TAKEN-UP ON 04.01.2019 FOR HEARING			
19.	Original Application No. 340/2018 (M.A. No. 1136/2018)	Aleixo Pereira Vs. The Village Panchayat Majorda-Utorda -Calata & Ors.	Mr. Aleixo Pereira, Applicant in person Mr. Manish Raghav, Adv. for R-1 Mr. Jai Dehadrai & Mr. S. S. Rebello, Advs. for R-4-7, 9-13, 16 & 17 Mr. Nitin Jani, Adv. for R-8 Ms. Sangita Tahbaldar, Adv. for R-14 Mr. Gigi C. George, Adv. for MoEF & CC
20.	Original Application No. 433/2015 (M.A. No. 784/2018)	Doctors For You Vs. MoEF & CC & Ors.	Ms. Aishwarya Bhati & Mr. Hemendra Sharma, Advs. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Mr. Mukul Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGSC Mr. Rajkumar, Adv. for R-3 Mr. G. Rama Krishna Prasad & Ms. Filza Moonis, Advs. for R-5 Mr. Ajay Aggarwal, Adv. for R-6 Mr. Anand Varma, Adv. for R-7 Mr. Anupam Tripathi, Adv. Mr. Shubham Kulshreshtha, Adv. Mr. Mahesh Agrawal, Adv. for Tobacco Institute
21.	Execution Application No. 09/2016 IN O.A. No. 177/2013	Sushil Raghav Vs. State of U.P. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP Mr. Rajesh Raina, Adv. for R-4 Dr. Indra Pratap Singh, Adv. for R-5 Mr. Rohit Ran Sachan, Adv. for NNG Mr. A. K. Prasad, Adv. Mr. Pradeep Mishra, Adv. for UPPCB Ms. Reena Singh, Adv. Mr. Narender Hooda, Sr. Adv. with Mr. Shubham Bhalla, Adv. Mr. Vishwajit Singh & Mr. Raman Yadav, Advs. for GNN Mr. Rajkumar, Adv. for CPCB

22.	Execution Application No. 38/2017 (M.A. No. 1339/2017) IN O.A. No. 180/2015	Sushil Raghav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Saxid Marzook Bafaki, Adv. for R-1 Mr. Vinayak Gupta, Adv. for MoEF Mr. Raman Yadav, Adv. for R-6 Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. Bhanwar Pal Singh Jadon, Adv. for UP Dr. Indira Pratap Singh, Adv. for UPHDB Mr. Rajkumar, Adv. for CPCB Mr. Vishwajeet Singh, Adv. for R-7
23.	Original Application No. 733/2017 (M.A. No. 1404/2017 & M.A. No. 1215/2018)	Kamal Vs. National Capital Region Planning Board & Ors.	Mr. Dhananjay Garg & Pradeep Kumar, Advs. for Applicant Mr. D. N. Goburdhan, Adv. for R-1 Mr. Mukesh Kumar Verma, Adv. for R-2&8 Mr. Raman Yadav, Adv. for R-4 Ms. Pinky Anand, Sr. Adv. with Ms. Priya Puri, Adv. for IOCL Mr. Pradeep Misra, Adv. for R-9 Dr. Sandeep Singh, Adv. for State of UP
24.	Execution Application No. 05/2018 IN O.A. No. 217/2016	Mahesh Chandra Saxena Vs. Government of NCT Delhi & Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for Delhi Jal Board Ms. Puja Kalra, Adv. for SDMC Mr. G. K. Pathak, Adv. for R-3 Mr. B. V. Niren, Adv. for R-4 Mr. Rahul Narayan, Adv. for R-9
25.	Original Application No. 42/2018	Jail Lal Vs. State of Haryana & Ors.	Mr. Bajesh Pandey, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. B. V. Niren, Adv. for CGWA Mr. Om Prakash, Adv. for Railways
26.	Original Application No. 102/2018	Nagavelli Rajalingamurthy Vs. Singareni Collieries Company Ltd. & Ors.	Mr. Sravan Kumar, Adv. for Applicant Mr. A. Sanjeev Kumar, Adv. for R-1 & 3 Mr. Nikhil Nayyar, Adv. for TSPCB Mr. Balendu Shekhar, Adv. for CPCB Mr. Rahul Pratap, Adv. for MoEF
27.	Original Application No. 283/2018 (M.A. No. 714/2018 & M.A. No.1081/2018)	Smt. Susheela Vs. Union of India & Ors.	Ms. Kanika Agnihotri & Mr. Eeshan Chaturvedi, Advs. for Applicant Mr. Dhruv Pal, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA Mr. Devrak Ashok, Adv. for R-2, 3, 5 to 9 Mr. Darpan K.M., Adv. for R-4 Mr. R. S. Hegde, Adv. for R-11 Mr. Sudhir Kumar, Adv. for R-12
28.	Original Application No. 368/2018	Nilkanth Rajaram Raskar Vs. M/s Saswad Mali Sugar Factory Ltd.&Ors	Mr. Sangramsingh R. Bhonsle, Adv. for Applicant Mr. Salim A. Inamdar, Adv. for R-1 & 2 Mr. Mukesh Verma, Adv. for MPCB Mr. Raj Kumar, Adv. for CPCB

For orders, cause list and other information please visit our website: www.greentribunal.gov.in